

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 126

CA No. 143/2019, 904/2020, 1003/2022, 1014/2022, 2430/2023,
IA(I.B.C)/1244(CH) 2024, IA(I.B.C)/1246(CH) 2024, IA(I.B.C)/1242(CH) 2024
In
CP (IB) No.136/Chd/Pb/2017
(Admitted)

IN THE MATTER OF:

UCO Bank

...Petitioner

Vs.

Oswal Spinning & Weaving Mills Ltd

...Respondent

Under Section: 7, IBC 2016, 19(2), Sec 60(5), Sec 43(1) r/w Sec 44 (1), Sec 66(1),
Regulation 44(2), Rule 11 of NCLT, 2016

Due to paucity of time, the matter could not be taken up today, hence the
matter is adjourned to 27.08.2024.

16.07.2024

Pooja

Sd/-
Court Officer